

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 211 OF 2018 &
IA NO. 995 OF 2018**

Dated: 1st October, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tata Prasanna Kumar

....Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s)

:

Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

ORDER

List the matter on **03.10.2018** at the request of learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

Pr/js

**(Justice N. K. Patil)
Judicial Member**